

[Shri P. Ramachandran]

tion to answer the point and it does not concern me at the moment.

About sabotage, we have drawn the attention of the State Government to take preventive action against likely sabotage occurring in other places. We can only draw the attention of the State Government. I do not think we can do anything more than that.

श्री स्वामी सुन्दर जाल : क्या तोड़-फोड़ हुई है, क्या सैबोटाज हुआ है ?

SHRI P. RAMACHANDRAN: If there are sets imported from Poland, we always take their assistance if necessary. There is no problem. There is no question of refusing any assistance given. The only thing is that every country wants to sell its

power unit. But we have to take into consideration various aspects, and since we have enough indigenous capacity, there is no need for importing power plants. There is no question of any other assistance given by any other State.

14.33 hrs.

LEAVE OF ABSENCE FROM THE SITTINGS OF THE HOUSE

MR. CHAIRMAN: The committee on Absence of Members from the Sittings of the House in their Tenth Report have recommended that leave of absence be granted to the following Members for the periods mentioned against each:

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| 1. Shri Mohd. Shafi Qureshi | 22nd February to 6th March, 1979 (Seventh Session). |
| 2. Shri Sakti Kumar Sarkar | 19th February to 15th March, 1979 (Seventh Session). |
| 3. Shri Govinda Munda | 20th February to 9th March, 1979 (Seventh Session). |
| 4. Shri Mohan Bhैया | 19th February to 18th April, 1979 (Seventh Session). |
| 5. Shri F.P. Gaekwad | 26th February to 31st March, 1979 (Seventh Session). |
| 6. Shri Annasaheb Magar | 19th February to 18th April, 1979 (Seventh Session). |

Is it the pleasure of the House that leave as recommended by the Committee may be granted?

SOME HON. MEMBERS: Yes.

MR. CHAIRMAN: The Members will be informed accordingly.

14.35 hrs.

COMMITTEE ON PUBLIC UNDERTAKINGS FORTY THIRD REPORT

SHRI JYOTIRMOY BOSU (Diamond Harbour): I beg to present the Forty-third Report of the Committee on public Undertakings on Action

taken by Government on the recommendations contained in the Eleventh Report of the Committee on Extravagant Expenditure on Guest Houses incurred by Public Undertakings.

14.36 hrs.

STATEMENT RE: DECISIONS TAKEN ON PRICE AND PROCUREMENT POLICY OF RABI CEREALS 1979-80 MARKETING SEASON

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): Sir,